Title: Regarding the notice given to the staff of the Parliamentary Party Offices to vacate their residential quarters by October, 2000.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, today being the last Friday of the Session, I would like to bring to the notice of the House an important matter. I will not take much time as it is a very small matter on which the Government also will agree with me.

The staff of the Parliamentary Party offices of the BJP, the Congress as well as other Parties, who are working continuously for the democratic functioning of their respective Parties, have been served notices to vacate their residential quarters by October. When I raised this issue in the Parliament, the hon. Minister, Shri Jag Mohan, assured that nothing of this sort will happen. The Minister assured us that he would look into the matter. However, a further notice has now come saying that they have to vacate the quarters by 22nd August. I again wrote a letter to Shri Jag Mohan reminding him of the assurance given by him on the floor of the House. I also personally sought appointment with him about sixteen times and every time I reminded him about it but there is not even an acknowledgement from the Minister. I understand that the staff working in the BJP office is also part of it but they are seeking relief from Shri Advani. They are thinking that the staff who have worked for more than 18 or 20 years will go back once the Parliament Session is over. So, they will be on the streets.

I demand that Shri Jag Mohan must fulfil the assurance given by him on the floor of the House and do not ask these persons to vacate, otherwise, how will we function?...(*Interruptions*) Mr. Deputy-Speaker, Sir, kindly bear with me. How will we function in the Parliament if our staff is on the streets? This is not correct....(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Kindly ask the Government to respond. This is a very serious matter. I had also brought it to the notice of the Minister of Parliamentary Affairs a number of times. This is what is happening....(*Interruptions*)

SHRI MADHAVRAO SCINDIA : Sir, an assurance has been given on the floor of the House. Since there is a deadline, the Minister will have to respond....(*Interruptions*)

श्री मोहन रावले (मुम्बई दक्षिण मध्य) : माधव राव जी, यह बहुत सीरियस मामला है। â€¦(व्यवधान) SHRI PRIYA RANJAN DASMUNSI : Sir, the hon. Minister is not above Parliament.

SHRI PRAMOD MAHAJAN: Nobody is above Parliament....(*Interruptions*)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : जगमोहन जी मंत्री हैं। â€¦(व्यवधान) सब पार्टी वालों को उठाकर फेंक रहे हैं। हमको पहले ही उठाकर फेंक दिया है।â€¦(व्यवधान) गरीबों की झोंपड़ी हटा दी और अब पार्टी पर हमला किया है। â€¦(व्यवधान)

उपाध्यक्ष महोदय : रघुवंश जी, मंत्री जी के रिस्पांड करने के टाइम आप इंटरप्ट कर रहे हैं।

रु□□(व्यवधान)

श्री रघुनाथ झा (गोपालगंज) : आप लोगों को भी खत्म किया था। रु□□(व्यवधान) राजीव गांधी के जमाने में आपकी पार्टी का नाश कर दिया था। इसी तरह इस सरकार का भी नाश कर देंगे रु□□(व्यवधान) मैं ठीक बात कह रहा हूं। इनका बाहुबल ऐसा है कि इन्होंने राजीव गांधी के जमाने में जो किया, उससे सारे देश में बावेला मच गया था। हम साफ कह रहे हैं कि अब यह एन.डी.ए. गवर्नमैंट का नाश करके छोड़ेंगे। रु□□(व्यवधान)

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